

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	TCA/29/KOB/2019
SECTION	59 C/ACT
NAME OF PARTIES	R ASHOK KUMAR V/S VIDYAPRACHARANAM PVT LTD & 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	T K BHASKAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW.

17 April 2024

## ORDER

### TCA/29/KOB/2019

Learned Counsel, Mr. T K Bhaskar appears on behalf of the Petitioner through virtual mode. Respondents 2 & 3 are represented by learned representing counsel, Mr. T S Harikumar through virtual mode.

Both sides submits that pleadings are complete in the matter and the matter is ripe for final hearing.

At the request of the parties, list this matter for final hearing on **06.06.2024**.

**Sd /-**

SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)

**Sd /-**

T.KRISHNA VALLI  
MEMBER (JUDICIAL)